

**Proceedings of the Chief Judicial Magistrate, Kozhikode.**

Present: Smt. Fathima Beevi. A., Chief Judicial Magistrate.

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Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

Order No. A3-102/2022 dated 12.07.2022

On administrative exigencies, the following transfer and posting of staff of this department are ordered here.

1) Sri. Nikhil.P., (PEN:674400), Office Attendant Grade-I, Court of Chief Judicial Magistrate, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate, Kunnamangalam vice serial No.3 is transferred.

2) Sri. Binil Kumar.K.C., (PEN:622866), Office Attendant Grade-I, Court of Judicial First Class Magistrate-V, Kozhikode is transferred and posted as such in the Court of Chief Judicial Magistrate, Kozhikode vice serial No.1 is transferred.

3) Sri. Karthik.M., (PEN:883554), Office Attendant Grade II Court of Judicial First Class Magistrate, Kunnamangalam is transferred and posted as such in the Court of Judicial First Class Magistrate-V, Kozhikode vice serial No.2 is transferred.

The incumbent shall be relieved forthwith. The joining time of the incumbents is restricted to 3 days on exigency of service. The Magistrates concerned shall report the date of relieving and joining of the incumbent in due course.

Sd/-  
Chief Judicial Magistrate.

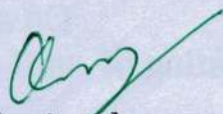
To

The incumbent through office.  
The Magistrates concerned. (Through e-mail only)



Copy to: The Sheristadar & Senior Superintendent.  
The Secretary, KCJSA, Kozhikode.  
✓ The Computer Cell, District Court, Kozhikode for  
publication in the District Court Website.  
The Secretary, Kozhikode Taluk Government  
Employees Co- operative Society, Kozhikode.  
The Secretary, Kozhikode District Judicial Employees  
Co-operative Credit Society, Kozhikode.

True Copy By Order

  
Sheristadar.  
